

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 351
TO BE ANSWERED ON 03rd February, 2023

IMPORT OF DEFENCE ITEMS

351. SHRI ADHIKARI DEEPAK (DEV):

Will the Minister of DEFENCE be pleased to state:

- (a) the details of Defence items imported during the last five years, years-wise;
- (b) the total expenditure incurred on such imports, year-wise;
- (c) the details of top five countries from where the Defence items are being imported; and
- (d) the details of Defence items which are being still imported in the country?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (d): During last five financial years (2017-18 to 2021-2022) and current financial year 2022-23 (upto December, 2022), total 264 capital acquisition contracts have been signed for procurement of defence equipment, out of which, 88 contracts accounting for 36.26% of total contract value have been signed with vendors from foreign countries such as USA, Russia, France, Israel, Spain etc. The major Defence equipment imported includes Helicopters, Aircraft Radars, Rockets, Guns, Assault Rifles, Missiles and Ammunitions.

Details of capital expenditure incurred on foreign procurement for Defence Equipment by the Defence Services for the last five year are as under: -

(Rs. in crore)

Financial Year	Foreign Procurement
2017-18	30,677.29
2018-19	38,115.60
2019-20	40,330.02
2020-21	43,916.37
2021-22	40,839.53

Defence Acquisition Procedure (DAP 2020) with a focus on “Atmanirbhar Bharat” and “Make in India” introduced major policy initiatives for boosting indigenous defence capability and reduction of reliance on imports. Further, DAP-2020 provides the highest preference to Buy Indian (IDDM) category of acquisition and Buy Global is only permitted in exceptional situations with specific approval of Defence Acquisition Council (DAC) / Raksha Mantri.
